

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 119 of 2013 & I.A. No. 187 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Chhattisgarh State Power Distribution
Co. Ltd.**

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Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...

Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

**Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
for R-2 and R-3
Mr. Ramalingam for R-1
Ms. Swapna Seshadri
Mr. Anushree Bernard**

ORDER

Learned counsel Mr. Anushree Bernard appearing on behalf of M/s M.P. Power Management Co. Ltd., has pointed out that proceedings in the present appeal has been stayed by the Hon'ble Supreme Court on the issue of impleadment of M.P. Power Management Co. Ltd. He is directed to file a copy of the said interim order.

Post the matter for further proceedings on **27th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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